

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: KAC YARN PRIVATE LIMITED Date of Commencement of Liquidation: 22-06-2018; List of Stakeholders as on Date: 22-11-2019; Name of IP: Mr. S.Muthuraju; Last 5 digitof registration number: 10013

| Sl. no.      | Category of stakeholders  | Summary of claims received |                  | Summary of claims admitted |              | Amount of contingent claims | Amount of claims rejected | Amount of claims under verification | Details in annexure        |
|--------------|---|----------------------------|------------------|----------------------------|--------------|-----------------------------|---------------------------|-------------------------------------|----------------------------|
|              |   | No. of claims              | Amount (Rs.)     | No. of claims              | Amount (Rs.) |                             |                           |                                     |                            |
| 1            | Unpaid insolvency resolution process costs  |                            |                  |                            |              |                             |                           |                                     | NA                         |
| 2            | Liquidation costs incurred till date  |                            |                  |                            |              |                             |                           |                                     | NA                         |
| 3            | Secured financial creditors   | 1                          | 132378705        | 132378705                  |              |                             |                           |                                     | <a href="#">Annexure 3</a> |
| 4            | Unsecured financial creditors   |                            |                  |                            |              |                             |                           |                                     | NA                         |
| 5            | Operational creditors (Workmen)   | 1                          | 501317           | 501317                     |              |                             |                           |                                     | <a href="#">Annexure 5</a> |
| 6            | Operational creditors (Employees)   |                            |                  |                            |              |                             |                           |                                     | NA                         |
| 7            | Operational creditors (Government Dues)   |                            |                  |                            |              |                             |                           |                                     | NA                         |
| 8            | Operational creditors (other than Workmen, Employees and Government Dues)             | 1                          | 7024701          | 7024701                    |              |                             |                           |                                     | <a href="#">Annexure 8</a> |
| 9            | Other stakeholders, if any (other than financial creditors and operational creditors) |                            |                  |                            |              |                             |                           |                                     | NA                         |
| <b>Total</b> |   | <b>3</b>                   | <b>139904723</b> | <b>139904723</b>           | <b>0</b>     | <b>0</b>                    | <b>0</b>                  | <b>0</b>                            |                            |